

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-20/99/5960/A

From :- Shri Kaushik Kumar Sharma,  
Joint. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati

To, Shri S. Khound,  
District & Sessions Judge,  
Golaghat.

Dated Guwahati the 1<sup>st</sup> Oct, 2019.

Sub: **Permission to avail the Civil Vacation with station leave  
permissoin.**

Ref:- Your letter No.DJ(G) 9059/2019 dtd. 25.09.2019

Sir,

With reference to the above, I am directed to inform you that you have been allowed to avail the Civil vacation w.e.f. 05.10.2019 to 18.10.2019 along with permission to remain away from the headquarters w.e.f. the morning of 05.10.2019 till the morning of 19.10.2019, as prayed for.

The Additional District and Sessions Judge, Golaghat and in his absence, the next senior most Judicial Officer at the Station will remain in charge of your Court and Office in your in absence.

Yours faithfully,

sdl-

**JT.REGISTRAR (VIGILANCE)**

5962  
**Memo NO.HC.VII-20/1999/5961 - 1A, dated 1.10.19**  
Copy forwarded for information to:

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
2. The Systems Analyst, Gauhati High Court, Guwahati.

**JT.REGISTRAR (VIGILANCE)**

Pdas